(b) whether the Instrumental Landing System at calicut Airport is fully operational, if so, the reasons for the frequent diversions during the Monsoons;

(c) whether Night Landing Facility is available at Calicut Airport; and

(d) if not, the date by which is likely to be installed ?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI JAYANTHI NATRAJAN) : (a) During the period 1995-96, 87 flights have been diverted from Calicut airport during monsoon.

(b) Even though the ILS system at Calicut is fully operational, sometimes the weather conditions deteriorate beyond minima, thereby necessitating diversion of the flights.

(c) Yes,Sir.

(d) Does not arise.

CPWD Contractors

235. SHRI MANGAL RAM PREMI : Will the Minister of URBAN AFFAIRS AND EMPLOYMENT be pleased to state :

(a) whether the CPWD is getting mojority of the works done through the contractors;

(b) if so, the reasons therefor;

(c) whether the CPWD contractors lay jhuggies on the Government land for their labourers and for their stores turning the Government colonies into slums; and

(d) if so, the steps taken to get all such jhuggies removed from the Government land?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATARAMAN): (a) and (b) Yes, Sir. CPWD has reported that given the quantum of work force required to execute large number of works, it is not prudent to employ workers on a regular basis and thereby increase the cost of establishment.

(c) CPWD contractors make Jhuggies on the Government land for their labourers and stores, which are removed after completion of the work. No slum is created in colonies on account of this.

(d) The question does not arise in view of reply to part (c) above.

Proposal by SAIL

236. SHRI BHAKTA CHARAN DAS : Will the Minister of STEEL be pleased to state :

(a) whether Steel Authority of India Limited (SAIL) has submitted any proposal to the Finance Ministry seeking 300 million External Commercial Borrowing loan;

(b) if so, the details thereof;

(c) whether future investment plan of the SAIL has been adversely affected due to lower profit in 1996;

(d) if so, the details thereof ; and

(e) the steps taken by the Government in this regard?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) and (b) Sail requested Ministry of Finance for 'in-principle' approval for raising External Commercial Borrowings (ECB) upto US \$ 300 million in phases. In line with policy guidelines, issued from time to time by the Ministry of Finance, SAIL submitted specific proposal to the Finance Ministry seeking approval for

- US\$ 100 million Yankee Bond issue with minimum average life of 10 years.
- US\$85 million (US\$15 million already raised last year) syndicated loan from international banks with an average life of 7 years.

Ministry of Finance approved the above proposals. While proposal for syndicated loan is under advance stage of finalisation, SAIL has decided not to proceed with Yankee Bond issue for the time being in view of softening of interest rates in the domestic market and widening of spreads for Indian papers in international market.

(c) to (e) Future investment plan of SAIL is not adversely affected due to lower profits. In a competitive market, profits vary depending upon market conditions. However, investment plan for ongoing schemes and also for future schemes continue based on availability of internal resources and also raising of funds from the capital market.

Night Halt of Sub-Urban Train

237. SHRI CHINTAMAN WANAGA : Will the Minister of RAILWAYS be pleased to state :

(a) whether Western Railway has selected Gholwad railway station to be yard for night halt of Suburban trains between Mumbai to Dahanu Road;

(b) if so, details thereof;

(c) whether the Government have decided to start these trains from Gholwad station; and

(d) if so, the details thereof?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) No, Sir.

(b) Does not arise.

- (c) No, Sir.
- (d) Does not arise.